

Declaration of Assets and Liabilities

Year: 2022-2023

I, Deepak Sharma, son of Tarkeshwar Sharma, aged 45 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr		Colf				
No.		Self	Spouse Name(S)	Dependant-1 Dependar Name Name		Dependant-3 Etc. Name
1110	"	4.5	Usha	Anushka	Divya	Kumar
			Kumari	Sharma	Sharma	Abhinav
İ			Kulliali	(Minor)	(Minor)	
(3)	Cash	5.000/	NI:1			(Minor)
(i) (ii		5,000/- SBI	Nil	Nil	Nil	Nil
(11		500000000000000000000000000000000000000	İ			
	Bank, Financial	1. A/c-	N 7*1	N T*1	3.77	3 701
	Institutions And	10839484585	Nil	Nil	Nil	Nil
,60 ×	Non-Banking	Amount-				
1	Financial	Rs.13,853=00				
	Companies					
H (iii						And the product when contains
ל	Debentures and	Nil	Nil	Nil	Nil	Nil
1	Shares in		ļ			
	companies		[object to
(iv	- 12 The contract of the contr	LIC Policy	LIC	SSY	SSY	
ł	institutions,	Amount-	Policy	Deposit	Deposit	28
8:	NSS, Postal	3,032/(H./Yly)	Amount-	3,000/- Per	3,000/- Per	Nil
Į	Savings, LIC		11,276/-	Month	Month	
	policies, etc.		(H./Yly.)			
(v)	Motor Vehicles	Two Wheeler	202 301 0 2.7 30 1	3.000 3000 300	· · · · · · · · · · · · · · · · · · ·	3.00 - 5.1
	(details of make,	BR-01AN-	Nil	Nil	Nil	Nil
	etc.)	3799				
ĺ		(Splendor)				
		Two Wheeler				
		BR-29D-9676				
Ì		(Glamour)				
		Four Wheeler		8		
		(Maruti Swift				
		VXI)	ŝ			
		BR-01DR-				
		8860				
(vi)	Jewellery (give	<u> </u>	Gold-		*	<u> </u>
1	details of weight	Nil	100grm.			
	and value)	*E000.737	Silver	NiI	Nil	Nil
	, , , , , ,	1	100gm.			
(vii) Other assets,					
\ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \ \	such as values	(MODELL)			2 222	
	of claims/	Nil	Nil	Nil	Nil	Nil
	interests		~			
		<u> </u>				

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have

to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NiI	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	NiI	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 13.02.2023	
(a)	(i) Loan from Banks	Personal Loan SBI BVM Branch, Patna	(1) Rs.81,350/- (2) Rs.85,609/-	
10-112	(ii) Loan from financial institutions	Nil	Nil	
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	

6	c)dues to departments dealing with supply of electricity	Nil	Nil
	d) dues to departments lealing with telephones	Nil	Nil
d	e) dues to departments lealing with government ransport(including aircraft and helicopters)	Nil	Nil
	f)Other dues, if any	Nil	Nil
a: W R P	i)Income Tax including urcharge[Also indicate the ssessment year upto which income Income Tax leturn filed. Give also ermanent Account [umber(PAN)]	DJGPS2658N	Nil
in ye	i)Wealth Tax[Also dicate the assessment ear upto which Wealth ax Return filed.]	Nil	Nil
of	ii)Sales Tax[Only in case proprietary business]	Nil	Nil
(i)	v)Property Tax	Nil	Nil

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	;-	PTS/BLA-1139
Gender	-	Male
Date of Birth	:-	0 2 0 1 1 9 7 8
Class/Group	:-	В
Cadre	j-	Administrative
Home District	1	Siwan

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Deepole Sharms

Name of Employee: DEEPAK SHARMA

Place: Patna. Designation: Assistant

Date: 13.02.902 2 Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper withcomputertyped (single side) in prescribed formate.